

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

S.M.W. (C) No.1 of 2017

IN RE : CENTRAL SELECTION MECHANISM FOR SUBORDINATE JUDICIARY

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 04-08-2017 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE A.M. KHANWILKARMr. Arvind P. Datar, Sr. Adv. (Amicus Curiae)
Ms. Niharika, Adv.

For appearing parties :

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Mr. Swarupma Chaturvedi, Adv.
Ms. Aarti Sharma, Adv.
For Mr. Mukesh Kumar Maroria, AORCalcutta High Ct. Mr. Jaideep Gupta, Sr. Adv.
Mr. Kunal Chatterjee, Adv.
Ms. Maitrayee Banerjee, Adv.
Mr. Saurav Gupta, Adv.

Rajasthan High Ct. Mr. Mukul Kumar, Adv.

Meghalaya High Ct. Mr. Sanjay Kumar Pathak, Adv.
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	Ms. Nithya, Adv.
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Govt. of Puducherry	Mr. V.G. Pragasam, Adv. Mr. S. Prabu Ramasubramanian, Adv.
UT of Andaman & Nicobar Admn.	Mr. K.V. Jagdishvaran, Adv. Ms. G. Indira, Adv.
GNCTD	Mr. Ramesh Singh, Adv. Mr. Dhananjaya Mishra, Adv. Mr. Shreekant N. Terdal, AOR Mr. Som Raj Choudhury, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Mr. Arvind P. Datar, learned Senior Counsel, in his capacity as an Amicus Curiae, on our asking, has prepared a Concept Note with reference to the proposed centralization of the District Judiciary Recruitment Examination.
2. We are of the view, that the aforesaid Concept Note should be circulated to all State Governments and High Courts. Accordingly, the Registry of this Court is

directed to forward the Concept Note to Registrar Generals of all High Courts, and Secretaries in the Ministry of Law of all State Governments. The needful be done within two weeks from today, immediately by e-mail, to be followed by furnishing hard copies. The concept note may also be posted on the Supreme Court Website, so as to enable the High Courts and Secretaries to the State Governments, to make suggestions.

3. Suggestions, if any, shall be forwarded by the respective State Governments and the Registrar Generals of the High Courts to this Courts, so as to reach this Court on or before 16.08.2017

4. Post for hearing on 18.8.2017, at 2.00 p.m.

(Sarita Purohit)
COURT MASTER

(Renuka Sadana)
Assistant Registrar